

Sh. Husain Dalwai]

Committee on Private Members' Bills and Resolutions Presented to the House on the 6th May, 1987."

MR. CHAIRMAN: The question is:

"That this House do agree with the Thirty-sixth Report of the Committee on Private Members' Bills and Resolutions Presented to the House on the 6th May, 1987."

*The motion was adopted.*

MR. CHAIRMAN: Now, the Bills to be introduced.

Shri Bhattam Srirama Murty—not present.

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15.31 1/2 Hrs.

DOCTORS AND ENGINEERS (REGULATION OF MIGRATION TO FOREIGN COUNTRIES) BILL\*

[English]

DR. P. VALLAL PERUMAN (Chidambaram): I beg to move for leave to introduce a Bill to regulate the migration of doctors and engineers to foreign countries.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to regulate the migration of doctors and engineers to foreign countries."

*The motion was adopted.*

DR. P. VALLAL PERUMAN: Sir, I introduce the Bill.

15.32 Hrs.

CONSUMER PROTECTION (PRICE DETERMINATION OF THE PRODUCTS MANUFACTURED IN THE PRIVATE SECTOR) BILL\*

[English]

SHRI CHINTAMANI JENA (Balasore): I beg to move for leave to introduce a Bill to provide for setting up of a Bureau for determination of prices of products manufactured in the private sector and for matters connected therewith.

MR. CHAIRMAN: The question is:

"The leave be granted to introduce a Bill to provide for setting up of a Bureau for determination of prices of products manufactured in the private sector and for matters connected therewith.

*The motion was adopted.*

SHRI CHINTAMANI JENA: I beg to introduce the Bill.

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15.32 1/2 Hrs.

SCHEDULED CASTES AND SCHEDULED TRIBES (RECOGNITION OF WELFARE ASSOCIATIONS) BILL\*

[English]

DR. P. VALLAL PERUMAN (Chidambaram): I beg to move for leave to introduce a Bill to provide for recognition of all Scheduled Castes and Scheduled Tribes welfare associations and to provide facilities to them.

MR. CHAIRMAN: The question is: